

(2)

17/10/88

Ph

Under Secretary

The applicant is absent. Mr. Kasturey for Respondent Nos. 1 and 2 has filed their reply. Similarly, Mr. A.B. Patwardhan for Respondent No. 3 have also filed a reply. The replies are taken on record. The applicant has sent a written request that the matter may be fixed for early hearing, as he is retiring on 31/3/89. The matter is fixed for hearing on 9/2/89 for hearing. Mr. A.B. Patwardhan is directed to inform the applicant about this date.

P. S. Chaudhuri B. (C. & J.)

MCA).

V/C.

Endorsed letter dt 28/7/88 received from the applicant is put up for perusal

Dated: 9/2/89

Present applicant in person, Mr. Patki for Respondents Nos. 1 and 2 and Mr. Patwardhan for Respondent No. 3. Adjourned to 16/2/89 for hearing. May not be placed before the Bench of which one of us (Mr. P.S. Chaudhuri is a member).

3/1

Judgment dt 17/2/89 served on R. No. 1 on dt 17/11/89

P. S. Chaudhuri

(P.S. CHAUDHURI) (M.B. MUJUMDAR)  
MCA). MCT)